

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1480
ANSWERED ON:03.08.2010
ATTACK BY CHAKMA REFUGEES
Sanjoy Shri Takam

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that the Chakma refugees are creating law and order problems including attacks on the local people in the State of Arunachal Pradesh;
- (b) if so, the details thereof; and
- (c) the remedial measures taken by the Union Government to resolve the issue?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): As per information made available by the State Government a few cases of encroachment by Chakmas of Reserve Forest land and land owned by public in Changlang district of Arunachal Pradesh have been reported. The process of identification of encroachments of Reserve Forest land in 2005 had led to attack on some forest officials of State Govt. resulting in injuries to them. A case in this regard was registered and six Chakmas were arrested. It has also been reported that Chakmas encroached land of one person from Singpho community in Miao sub-division of Changlang district in 2008 and again in 2010. Though this encroachment had been removed by district administration, Chakmas had reconstructed some huts on this land. Efforts to remove encroachments on this land led to clash between Chakmas & Singphos in April 2010 which resulted in injuries to some persons.

State Government has been advised to take steps to ensure that the incident of clash between Chakmas & singphos does not adversely affect the relation between the two communities and peace & tranquility is maintained in the area.